

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1678/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Zee Entertainment Enterprises Ltd.  
 V/s  
 SGGD Projects Development Pvt.ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	<u>Kumar</u> Advocate Surbhi Agarwal a/o Adv. Devanshi	Adv for financial Creditor	<u>Devanshi</u>
2	Kunal Kothary, Advocate i/s/o Zerick Dastur, Advocates & Solutions for the corporate ORDER	Advocate	<u>Kothary</u>

CP No.1678/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 8.2.2018.

Sd/-

V. NALLASENAPATHY  
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
 Member (Judicial)